

Annexure – 3

Name of the corporate debtor: Doshi Holdings Private Limited; Date of commencement of CIRP: 19-02-2021; List of creditors as on: 18-03-2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Anand Rathi Global Finance Ltd	U67190MH1982PLC140380	03-03-2021	8,35,25,398.00	8,35,25,398.00	Pledge of shares	In aggregate , 53,01,000 shares of Corporate Debtor held by Co-Borrower M/s Doshi Holdings Pvt Ltd is pledged with financial creditor	No	No	100	No	No	-	-	
TOTAL				8,35,25,398.00	8,35,25,398.00					100					